

and recommended 'UA' Certificate, subject to 8 cuts.

In the opinion of the CBFC, the film as certified, does not contain anything which would hurt the sentiments of any particular community.

(c) All films presented to the CBFC for certification are examined in the light of the Guidelines issued by the Central Government under Section 5B (2) of the Cinematograph Act, 1952 (37 of 1952). Any portion (s) which, in the judgement of the Central Board of Film Certification, are likely to violate any or more of the said Guidelines are ordered for deletion before certificate is issued. According to the Guidelines, the CBFC shall, *inter-alia*, ensure that visuals or words contemptuous of racial, religious or other groups are not presented.

[English]

Loss to Publishers of Text Books

2690. SHRI A. JAYAMOHAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the publishers of text-books of various important subjects are put to heavy losses due to innovation of copier, electrostate and photostate machines; and

(b) if so, the steps proposed to be taken by Government to avoid the crisis faced by the publishers and the printers of text-books?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KRISHNA SAHI): (a) and (b). The effect of introduction of copying machines on sale of text-books is not precisely known.

The provisions in the Indian Copyright Act 1957 are adequate to protect copyright owners against infringement of their rights.

UNESCO Aid to Protect Ancient Heritage

2691. SHRI V.S. KRISHNA IYER: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Karnataka Government has sought UNESCO aid to protect ancient temples, stone edicts and Jain basedies which will be submerged when Bhima Project in Gulbarga is completed;

(b) if so, the total cost of the scheme;

(c) whether any survey has made to select the monuments that deserve preservation for posterity; and

(d) whether Union Government had taken up the above scheme with the UNESCO?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KRISHNA SAHI): (a) No, Sir.

(b) Does not arise.

(c) The Survey of monuments in the submergence area has been taken up by the State Department of Archaeology.

(d) No, Sir.

Polytechnic Institute in Dadra and Nagar Haveli

2692. SHRI SITARAM J. GAVALI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether any Project of establishing a Polytechnic in Dadra and Nagar Haveli has been sanctioned;

(b) if so, the present stage of this project with regard to site selection, planning and funding;